

DIVISION BENCH
COURT - I

O-227

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/7(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	ADIL ARIF VS COASTAL SEAWAYS (ISLAND) PVT. LTD.
UNDER SECTION	SEC. 59 SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Md. Nauroz Rahbar, Adv. : For Petitioner

Mr. Parashar Baidya, Adv. : For Respondents

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **3/7/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)